NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/175/2016

NAME OF THE PETITIONER(S)

: Mrs. S.M. Vijayalakshmi & 3 others

NAME OF THE RESPONDENT(S)

: M/s Vijaydeepas Mills Private Limited & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. ROSHAN ATIR

for videa from Row

DEREN RAJA

for Respect.

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that the settlement talks are in progress and prayed for more time to report the outcome. At request, time is enlarged. Put up on 08.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)